

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF DEMINENSIONS TRADE AND
COMMERCE LIMITED**

1.	NAME OF CORPORATE PERSON	Ramesh Goenka Foundation
2.	DATE OF INCORPORATION OF CORPORATE PERSON	28/06//2013
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Mumbai (Ministry of Corporate Affairs)
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U85100MH2013NPL244947
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	5th Floor, B Wing, Suashish IT Park, CTS No 68/E, Off Dattapada Road, Rajendra Nagar, Opp. Tata Steel Co, Borivali East, Mumbai 400066, Maharashtra, India.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	3 rd October,,2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Girish K Hingorani Address: 5C Mehta Sadan, S H Parelkar Marg, Dadar, Mumbai 400028. Email: girish2207@rediffmail.com Mobile No: 9820099783 Reg No: IBBI/IPA-002/IP/N00842/2019- 2020/12695
8.	LAST DATE FOR SUBMISSION OF CLAIMS	15th November,2023

Notice is hereby given that the Ramesh Goenka Foundation has commenced voluntary liquidation on 3rd October, 2023.

The stakeholders of Ramesh Goenka Foundation are hereby called upon to submit a proof of their claims, on or before 15th November, 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Girish Krishna Hingorani
Liquidator
Date: 17/10/2023
Place : Mumbai

